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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/261/ (IB)/2017
NAME OF THE PETITIONER(S) : MANIPAL TECHNOLOGIES LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTILLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1, MOHAN BREWERIES &
DISTILLERIES LTD

P.SARAVANA SOWMAIAN
(counsel for Respondent)


19/06/2017

ORDER

Counsel for petitioner called absent. No representation. Proxy representing senior counsel for respondents present. Counsel for petitioner prayed further time to comply with the directions of the order dated 7.6.2017. Put up on 14.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)